

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1423

ANSWERED ON:05.03.2010

JAWAHARLAL NEHRU NATIONAL URBAN RENEWAL MISSION JNNURM

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the objectives, funding pattern; names of cities/towns identified to be included under the Jawaharlal Nehru National Urban Renewal Mission(JNNURM);
- (b) the total allocation made under the mission, component-wise and State/city-wise;
- (c) the details of projects proposals received and approved under JNNURM and funds allocated and released thereunder since inception of the mission, component-wise, year-wise and State/city-wise;
- (d) the progress/achievements made alongwith the details of utilization of funds under the mission so far, component-wise, year-wise and State/city-wise;
- (e) whether the Government has made any evaluation study of the mission;
- (f) if so, the details and outcome thereof; and
- (g) the monitoring mechanism for the implementation of various projects and the steps to achieve the targets set under the mission?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a):The objectives under the Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission(JNNURM) are as follows:-

- (i) Focused attention to integrated development of infrastructural services in the cities covered under the Mission.
- (ii) Secure effective linkages between asset creation and asset management so that the infrastructural services created in the cities are not only maintained efficiently but also become self-sustaining over time.
- (iii) Ensure adequate investment of funds to fulfill deficiencies in the urban infrastructural services.
- (iv) Planned development of identified cities including peri-urban areas, out growths, urban corridors so that urbanization takes place in a dispersed manner.
- (v) Scale up delivery of civic amenities and provision of utilities with emphasis on universal access to urban poor.
- (vi) to take up urban renewal programmes i.e., re-development of inner (old) cities area to reduce congestion.

Depending upon population, geographical location of the cities and category to which a city belongs, fund is provided as indicated below:-

Category Of Cities/Towns /UAs	Grant Centre /Loan from Institutions	Urban Local Bodies State or Parastatal Share
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Cities/UAs with 4 million plus population as per 2001 census	35%	15%	50%
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Cities/UAs with 50% 20% 30%
million plus but
less than 4 million
population as per
2001 census

Cities/towns/UAs 90% 10%
in North Eastern
States and Jammu
& Kashmir

Cities/UAs other 80% 10% 10%
than those
mentioned above

For setting up 80% 10% 10%
de-salination
plants within 20 kms.
From sea-shore and
other urban areas
predominantly facing
water scarcity due to
brackish water and
non-availability
of surface source.

List of cities/town identified and included under UIG of JNNURM is at Annexure-I.

(b): The allocation is not made Component wise. State wise allocations for the 7 years Mission period i.e.2005-2012 under the UIG of JNNURM has been made. In addition, the Planning Commission vide its O.M. dated 24.12.2008 made additional allocation of Rs.100 crore for million plus cities & capital cities and Rs.50 crore for the remaining Mission cities. Details of total State-wise allocation is at Annexure-II.

(c): A total of 1027 Detailed Project Reports (DPRs) have been received out of which 523 Projects have been sanctioned for funding under UIG of JNNURM. Details of approved projects are at Annexure-III.

(d): A total of 59 projects have been reported to be physically complete. Details are at Annexure-IV. The other sanctioned projects are at various stages of implementation.

(e) & (f): No, Madam.

(g): For effective implementation of the approved projects, monitoring is undertaken at the Ministerial level as well as by the Secretary (UD). In addition, the following monitoring mechanism has been adopted in the Mission:-

i. Central Sanctioning and Monitoring Committee (CSMC) reviews the progress of implementation of the Mission every month. The representatives from select States/UTs are also asked to attend these meetings with a view to expediting the implementation of the Mission.

ii. Every year a meeting of the State Secretaries of Urban Development is held under the chairmanship of Secretary (Urban Development), Government of India where the implementation of the Mission is reviewed.

iii. There are Regional Review Meetings by Secretary (UD) with States and ULBs of different regions of the country.

iv. D.O. letters at the level of Secretary (UD) are written to the Chief Secretaries of the States/UTs every month bringing to the notice issues requiring urgent action.

v. The status of reforms and project implementation of the already sanctioned projects of a State/UT is considered by the CSMC at the time of sanctioning of a new project or second or subsequent installment.

vi. Quarterly Progress Reports (QPRs) are obtained on a regular basis to monitor the progress of the projects.

vii. Capacity building measures such as conducting Rapid Training Programme of the officials of ULBs/ parastatals, supporting Programme Management Units (PMU) at the state level and Project Implementation Units (PIUs) at the ULB level, Independent Review and Monitoring Agency (IRMA) at the state level, provision of toolkits for preparation of City Development Plans (CDPs) and Detailed Project Reports (DPRs) along with toolkit for their reimbursement etc have been taken with a view to facilitate achievement of targets by the Mission Directorate.